

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA**

**UNSTARRED QUESTION NO.296  
TO BE ANSWERED ON 12.12.2018**

**INSTALLATION OF LATEST SIGNALLING EQUIPMENTS**

† 296. **SHRI RAJAN VICHARE :**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Navi Mumbai Municipal Corporation and CIDCO have taken a decision to bear the cost of installing latest signalling equipments under the Central Railways;**
- (b) if so, the details thereof;**
- (c) whether the Mumbai Railway Vikas Corporation (MRVC) has not made provision of funds for the installation of signalling equipments for new rail routes under the Mumbai Urban Transport Project (MUTP);**
- (d) if so, the reasons therefor;**
- (e) whether the Navi Mumbai Municipal Corporation is capable of bearing the expenditure of installing signalling equipments alongwith providing basic facilities to citizens; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a) & (b) : There is no direct cost sharing arrangement with Navi Mumbai Municipal Corporation(NMMC)/CIDCO for any of the sanctioned Mumbai Urban Transport Project (MUTP) works.**

**(c) & (d) : Necessary funds for associated S&T works of new line routes under MUTP-1 & 2 namely 5th & 6th line Kurla-Thane, 3rd & 4th line Borivali-Virar, 5th line Mahim-Santacruz, 5th & 6th line CSTM-Kurla, Extension of Andheri-Goregaon Harbour line, 5th & 6th line Thane-Diva and 6th line Mumbai Central-Borivali have been provided.**

**Funds for the installation of signalling equipment for new line works**

**under MUTP-3 namely Panvel-Karjat (double line) on Central Railway and quadrupling of the Virar-Dahanu Road on Western Railway, would be provided after funds are arranged for the whole project.**

**(e) & (f) : Information is being collected and will be laid on the Table of the House.**

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